## COURT-II IN THE APPELLATE TRIBUNAL FOR ELECTRICITY (APPELLATE JURISDICTION)

## O.P. NO. 02 OF 2018& IA NO. 543 OF 2018

Dated: 29th May, 2018

Present: Hon'ble Mr. Justice N.K. Patil, Judicial Member

Hon'ble Mr. S.D. Dubey, Technical Member

In the matter of:

Sai Wardha Power Generation Ltd .... Appellant(s)

Vs.

Maharashtra Electricity Regulatory .... Respondent(s)

**Commission & Anr.** 

Counsel for the Appellant(s) : Mr. M.G. Ramachandran

Mr. Anand K. Ganesan Ms. Swapna Seshadri Mr. Ashwin Ramanathan

Counsel for the Respondent (s) : Ms. Aanchal Arora for R-1

b/f Mr. Buddy A. Ranganadhan

Mr. Ashish Singh for R-2

## **ORDER**

Admit. Issue notice.

The learned counsel, Mr. Ashish Singh appearing for the Respondent No.2 is directed not to precipitate the matter till the next date of hearing.

List the matter on 31.07.2018.

(S.D. Dubey)
Technical Member

(Justice N.K. Patil)
Judicial Member

Bn/kt